

fb) if so, what were its long-term recommendations; and

whether inland barge navigation has been studied subsequently?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESRI): (a) The UNCTAD Secretariat had brought out a document in 1970, entitled "Unitisation of cargo" in which the barge-carrier system was also covered as one of the methods of unitizing cargo.

(b) As only one barge-carrying vessel was in operation and that too for a short-time at the time of the above Study, no long-term recommendations were made in the Study. The Study had, however, indicated that the vessel looked attractive for the trade of developing countries and that if smaller barge carrying vessels proved to be economic and to be competitive with other types of unitized cargo carriers, they would deserve very serious consideration by most developing countries, particularly those with long coastline and/or rivers which would permit inland navigation.

(c) The UNCTAD Secretariat in its subsequent document brought out in 1978 relating to developments in seagoing barges and barge carrying vessels, has touched upon the inland penetration of the barges and the factors inhibiting such penetration.

**D.M.S, milk booth in Sadiq Nagar, New Delhi**

\*372. SHRI SHRIDHAR WASUDEO DHABE:

SHRI VITHALRAO  
MADHAVRAO JADHAV:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that D.M.S, milk depot for the Government servants colony, Sadiq Nagar, New Delhi was sanctioned in 1977 but still

the milk is being distributed in the open space in the absence of a booth;

(b) whether it is also a fact that the Residents Welfare Association has submitted to the D.M.S, authorities the sanction papers of the space where the booth is to be constructed from concerned authorities of the Works and Housing Ministry;

(c) if so, what are the reasons for delay in the construction of the booth; and

(d) by when, the milk booth is likely to be constructed?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) A temporary milk booth set up by Delhi Milk Scheme functioned in private accommodation made available by the Employees Welfare Association. Since the withdrawal of the facility of private accommodation in September, 1980, the milk is sold in the open space.

(b) and (c). The Residents Welfare Association of Sadiq Nagar handed over to the Delhi Milk Scheme, a copy of the letter as addressed by the Land and Development Officer to the Ministry of Works & Housing recommending the lease of the site to the Delhi Milk Scheme for setting up of the milk booth. However, the formal approval of the Ministry of Works and Housing is still awaited.

(d) Immediate steps can be taken to set up a milk booth after the proposed site is approved by the Ministry of Works and Housing.

**Agreements signed by India and France**

\*373. SHRI K. L. N. PRASAD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what steps Government have recently taken to improve relations with France;